

WEDNESDAY, THE 5TH DAY OF AUGUST 2026

SSCR No. 24 of 2026

SUO MOTU

VS

STATE OF KERALA & OTHERS

ADVS FOR PETITIONER/S:

NIL

ADVS FOR RESPONDENT/S:

GOVERNMENT PLEADER, DIRECTOR GENERAL OF
PROSECUTION, SHRI.RASHEED C.NOORANAD,
SPL.GOVERNMENT PLEADER, SMT.LALIZA.T.Y., SENIOR
G.P.

**RAJA VIJAYARAGHAVAN V.,
&
K.V. JAYAKUMAR, JJ.**

SSCR No. 24 of 2026

Dated this the 05th day of August, 2026

ORDER

Raja Vijayaraghavan V, J.

In our order dated 03.08.2026, after carefully perusing the report submitted by the Chief Vigilance and Security Officer concerning the alleged misappropriation and irregularities in the procurement and supply of ghee by Milma to Sabarimala Sannidhanam during the 1201 M.E. Mandala Makaravilakku Festival season (2025–2026), this Court had directed the Chief Vigilance and Security Officer to forward the report dated 02.08.2026 to the Director, Vigilance & Anti-Corruption Bureau, the 8th respondent herein. The 8th respondent was directed to constitute a team of upright and competent officers and initiate steps to register a crime.

2. Today, when the matter was taken up, the learned Special Government Pleader submitted that, in terms of the directions issued by this Court, a team has been constituted by Order No. I/28921/2026 dated 04.08.2026.

3. It would be pertinent to note that this Court has passed orders in DBAR No. 1 of 2026 and SSCR No. 3 of 2026, and had directed the VACB to investigate acts of criminal misappropriation of the proceeds of "Adiya Sishtam Ghee", at various counters at Sannidhanam, and Sri M.J. Sojan, IPS, Superintendent of Police, Vigilance

and Anti-Corruption Bureau, Special Cell, Ernakulam, is investigating the same. We are of the view that it would be ideal to depute the same officer to head the investigation team in this matter as well.

4. In that view of the matter, we direct the Director, Directorate of Vigilance and Anti-Corruption Bureau, to appoint Sri M.J. Sojan, IPS, as the officer heading the team. He shall be assisted by the following officers:

1. Sri C.S. Hari, Deputy Superintendent of Police, VACB, SIU-I –
Investigating Officer.
2. Sri Saji Shankar A.S., Inspector of Police, VACB, SIU-I.
3. Sri Sreejith S., Inspector of Police, VACB, SIU-I.
4. Sri Kiran T.R., Inspector of Police, VACB, SIU-I.
5. Sri Ratheendra Kumar R.S., Inspector of Police, VACB, SIU-I.

We direct the investigating team to conduct the investigation with utmost diligence and vigour. The investigation shall cover all matters highlighted in the report submitted by the Chief Vigilance and Security Officer, as well as every aspect specifically directed to be examined by this Court in our order dated 03.08.2026.

Post on 17.08.2026

Sd/-

**RAJA VIJAYARAGHAVAN V,
JUDGE**

Sd/-

**K.V. JAYAKUMAR,
JUDGE**

APM